

DIVISION BENCH
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1753(KB)2019
COMP.APPL/1459(KB)2019, MA(COMPANIES ACT)/10(KB)2021,
COMP.APPL/591(KB)2020, COMP.APPL/104(KB)2021,
COMP.APPL/140(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	RAMESH CHANDRA AGARWAL AND ORS. VS MOHANI TEA LEAVES PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For Petitioners

Ms. Pallavi Tayal Chadda, Adv.

Mr. Saurav Jain, Adv.

For Respondent (DCA)

Mr. Ankur Goel, Adv.

Mr. Saket Singh, Adv.

For SCA

Mr. Rahul Parasrampurua, Pr.CS

Mr. Rohit Parasrampurua, Pr. CA

For R2

Mr. Shaunak Mitra, Adv.

Mr. Patita Paban Bishwal, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. **Post this matter on 03.11.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**